

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-48/2022/10360/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the 22nd October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/3947 Dated 08.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 18.10.2024 and 19.10.2024 and a half day casual leave on 21.10.2024 (till 1 p.m.), along with station leave permission, from the evening of 15.10.2024 till 1 p.m. of 21.10.2024.** The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2022/10361-10362 /A, dated , 22-10-2024

Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

[Signature]